

(e) Perhaps the information desired is in regard to the number of applications for new construction and for enlarging the existing accommodation for which House Building Advance is admissible. With the decentralisation of this work, it is not possible to give this information as the applications are now entertained by Ministries and Heads of Departments throughout the country.

Use of Alcoholic drinks in University Campus

3032. **SHRI SHYAM SUNDAR GUPTA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it has come to the notice of the Government that alcoholic drinks are freely used in the University Campus;

(b) if so, whether Government propose to issue any directives to all the Universities not to permit use of alcoholic drinks in University Campus; and

(c) what action Government propose to take to check the use of alcoholic drinks in the University Campus?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) No complaints have come to the Department.

(b) and (c). Instructions were issued to the Vice-Chancellors of Central Universities on May 12, 1977 to take effective steps to prevent the consumption of liquor in University hostels and generally to discourage the students from any tendency towards consumption of alcoholic beverages. The State Education Departments were also requested on 18 June 1977 to persuade the Universities to take similar action. Since there is a need for continued caution and vigilance they have again been addressed on 3rd August 1978 also.

Rehabilitation Camps in Orissa

3033. **SHRI KRISHNA CHANDRA HALDER:** Will the Minister of WORKS AND HOUSING & SUPPLY AND REHABILITATION be pleased to state:

(a) whether he has received representation from Udbasta Yuba Sangha, Umerkote, Koraput, Orissa; and

(b) if so, steps so far taken to redress their grievances?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) Government are taking appropriate action as feasible and the Udbasta Yuba Sangha have also been informed of it.

Central Housing Assistance to Maharashtra

3034. **SHRI D. B. PATIL:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what assistance by way of loan and grant has been asked for by Government of Maharashtra from Government of India for New Bombay Project;

(b) what assistance the Central Government have given to the Government of Maharashtra till now by way of loan and grant; and

(c) whether the progress of the New Bombay Project is as per schedule or lagging behind?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). No specific amount of loan and grant for New Bombay Project exclusively has been asked for by the Maharashtra Government. Since 1974-75, however, when the project was included for Central loan assistance under the

scheme for Integrated Urban Development Programme, Central loan assistance of Rs. 3.80 crores has so far been given after periodic review of the progress.

(c) There is no time schedule for completion of the New Bombay Project.

Low Pressure of Water in Delhi

3035. SHRI ARJUN SINGH BHADORIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that there was shortage and low pressure of water in several colonies of Delhi during May and June, 1978, and

(b) the steps taken to remove the low pressure of water?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) Various Schemes for augmenting the water supply and pressures are being implemented as a phased programme.

उत्तर प्रदेश, राजस्थान और मध्य प्रदेश में चम्बल के बीहड़ों को खेती योग्य बनाना

3036. श्री राम किशन : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश, राजस्थान और मध्य प्रदेश में चम्बल के बीहड़ों को खेती योग्य बनाने की कोई योजना है;

(ख) यदि हां, तो इस योजना पर कितना व्यय हुआ और अब तक कितने क्षेत्र को खेती योग्य बनाया गया है; और

(ग) इस कार्य के लिये कितनी राशि आवंटित की गई है और छोटी पंचवर्षीय योजना में कितनी भूमि खेती योग्य बनाई जायेगी ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) उत्तर प्रदेश, राजस्थान और मध्य प्रदेश से पठारी भूमि के संरक्षण तथा ऊबड़-खाबड़ क्षेत्रों के स्थिरीकरण से सम्बन्धित मार्गदर्शी परियोजनाओं की एक केन्द्रीय क्षेत्र की योजना है। उत्तर प्रदेश में इसके अन्तर्गत चम्बल घाटी तथा अन्य नदी-बेसिन माने हैं।

(ख) उपर्युक्त योजना के अन्तर्गत मार्च, 1978 तक 384 21 लाख ८० की राशि खर्च की जा चुकी है। 18,880 हे० के कुल विकसित क्षेत्र में से कृषि हेतु सुधारा गया क्षेत्र 3960 हे०, बनरोपित क्षेत्र 3360 हे० और सरजित पठारी क्षेत्र 11560 हे० है।

(ग) छोटी पंचवर्षीय योजना के लिए कार्यक्रम को अभी अन्तिम रूप नहीं दिया गया है।

Protection and Development of Historic Fort of Bharatpur and Sujanganga Canal

3037. SHRI NATHU SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a scheme had been formulated regarding protection and development of historic fort of Bharatpur and Sujanganga canal;

(b) the action taken so far by Government for the implementation of the above scheme and if not, the action proposed to be taken in future in this regard; and

(c) whether there is any proposal to include in the Agra-Delhi tourism map the various places of historical